

ITEM NO.28

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4428/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAKESH & ORS.

Respondent(s)

Date : 25-02-2025 This appeal was called on for hearing today.

For Appellant(s) :

Ms. Sakshi Kakkar, AOR
Ms. Pshephalika Srivastava, Adv.
Miss Bharti Kumari, Adv.

For Respondent(s) : Mr. Aldanish Rein, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1, 3 and 4 are duly represented.

Await certificate of service from the High Court in respect
of respondent no.2. Reminder be issued.

Digitized copies of High Court as well as Trial Court
records have been received and the soft copies of the same have
been provided to the Ld. Counsels for both the parties via
Email.

List again on 17.04.2025.

SUJATA SINGH
Registrar

HJ